

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.413/2005.
This, the 24th day of January 2006.

HON'BLE SHRI S.P. ARYA, MEMBER (A)

HON'BLE SHRI K.B.S. RAJAN, MEMBER (J)

Sri Pal aged about 49 years, son of Shri Maiku, resident of C/o Section Engineer (Works), Northern Railway, Charbagh, Lucknow.

...Applicant.

By Advocate: Shri Praveen Kumar.

Versus.

1. The General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Divisional Superintending Engineer (Coordination) Northern Railway, Lucknow.

...Respondents.

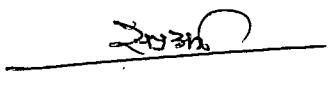
By Advocate: Shri S.M.S. Saxena.

ORDER (oral)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

1. Counsel for applicant stated that the O.A. may be allowed to be withdrawn with liberty to file fresh O.A. Counsel for respondents has no objection thereto. Accordingly, the O.A. is dismissed as withdrawn with liberty to file fresh O.A. *in accordance with law*, if the applicant so wishes. No costs.


(K.B.S. RAJAN)
MEMBER (J)


(S.P. ARYA)
MEMBER (A)